

FORM B

PUBLIC ANNOUNCEMENT

[(Under Regulation 12 (1) of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF STAKEHOLDERS OF EURO CERAMICS LIMITED

RELEVANT PARTICULARS		
1	Name of the Corporate Debtor	EURO CERAMICS LIMITED
2	Date of Incorporation of Corporate Debtor	16 April 2002
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai, Maharashtra
4	Corporate Identity Number of the Corporate Debtor	L26914MH2002PLC135548
5	Address of the Registered Office and Principal Office, if any, of the Corporate Debtor	208, Sangam Arcade, Vallabhnbhai Road, Opp. Railway Station, Ville Parle (West), Mumbai, Maharashtra – 400056
6	Date of Closure of Insolvency Resolution Process	24 November 2019
7	Liquidation Commencement date of Corporate Debtor	01 December 2020
8	Name, Address, Email Address and the registration number of the Liquidator	CA. NIRAV A TARKAS #209, B.N.Chambers, Opp. Welcom Hotel, R.C.Dutt Road, Alkapuri, Vadodara, Gujarat – 390007. Email: ecliquidation@gmail.com
9	Last Date For Submission of Claims	30 December 2020

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench had ordered the commencement of liquidation of the Euro Ceramics Limited on **01.12.2020**.



The stakeholders of Euro Ceramics Limited are hereby called upon to submit a proof of their claims, on or before **30 December 2020**, to the liquidator at the address mentioned against **item 8**.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by Speed Post / Regd Ad or Electronic means through PDF files with all supporting duly attested and signed by claimant. Representatives of claimants should enclose power of attorney duly notarized or certified true copy of the resolution of the organization authorizing the claimant. PAN and Aadhar card self attested copies should be enclosed of the person who signs form B.

Submission of false or misleading proofs of claim shall attract penalties.

CA NIRAV TARKAS

(Liquidator)

Euro Ceramics Ltd

Registration No. **IBBI / IP-002 / IP-N00776 / 2018-19 / 12375**

Registered Address With IBBI: # 209, B.N.Chambers, Opp. Welcom Hotel,

R.C.Dutt Road, Alkapuri, Vadodara – 390 007

Registered Email Id With IBBI: **natshare@yahoo.co.in**

Date: **01.12.2020**

Place: **Vadodara**

